

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
CP(C)/180/00042/2017
in
ORIGINAL APPLICATION NO. 320/2010

Thursday, this the 29th day of November, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

1. V.Rajendran, aged 62 years
S/o.Velayudhan Assari
Retired Track Man/
Nagercoil Junction/Southern Railway/
Trivandrum Division
Permanent Address: Mankuzhi Road, Chanal Karai
Monday Market, Neyoor P.O
Kanyakumari District -629 802
2. K.Padmanabha Das, aged 57 years
S/o.Kalipillai
rack Maintainer III/
Nagercoil Junction/Southern Railway/
Trivandrum Division
Permanent Address: Krishnavahai, Vivekananda Teru
Chunkarnadai, Parasseri P.O
Kanyakumari District-629807
3. P.Michael George, aged60 years
S/o.Pankiyaraj/Track Maintainer III/
Nagercoil Junction/Southern Railway/
Trivandrum Division
Permanent Address: 17/22A, Aluvila, Kandanvilai P.O
Kanyakumari District-629 810
4. N.Murugan, aged 62 years
S/o.Nandakannu Nadar
Retired Track Maintainer III/
Nagercoil Junction/Southern Railway/
Trivandrum Division
Permanent Address:Kannatuvilai P.O\
Eraniel Village, Kanyakumari District – 629 810
5. T.Padmanabha Pillai, aged 59 years
S/o Thanu Pillai
Track Maintainer/
Nagercoil Junction/Southern Railway/
Trivandrum Division
Permanent Address: Krishnavahai, Eraniel Melkonam
Eraniel Village, Neyoor P.O
Kanyakumari District – 629 802

... **Petitioners**

[By Advocate Mr.T.C.Govindaswamy]

V.

Sri.Siddharth K.Raj
 Senior Divisional Personnel Officer
 Southern Railway, Trivandrum Division
 Trivandrum - 14

... **Respondent**

(By Advocate Mrs.Sumathi Dandapani,Sr. with Mr.Sunil Jacob Jose)

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is seen from the affidavit filed by the respondent that Pension Payment Orders (PPO) have been issued and it is up to the respondent to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioners in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondent.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - A true copy of the Order dated 3rd April 2012 in O.A No.180/00320/2010 rendered by this Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala in OP(CAT) No.186 of 2014 and connected cases dated 21st Dec. 2016.

CP Annexure R1 - True copy of the acknowledgment dated 15.11.2017 issued by the Registry of the Hon'ble Supreme Court

CP Annexure R2 - True copy of the Case Status, downloaded from the official website of the Hon'ble Supreme Court.

Annexure M.A1 - True copy of the case status of SLP bearing Dy.No.4822/2018 downloaded from the Supreme Court Website

CP Annexure R3 - True copy of the memorandum No.V/P.407/I/Engg./Court cases dated 20.3.2018

CP Annexure R4 - True copy of the Cash Receipt issued in favour of the 1st petitioner.

CP Annexure R5(1) True copy of the New Pension Payment Order No.20187060400240 dated 10.9.2018 issued in f/o Shri.V.Rajendran (1st petitioner)

CP Annexure R5(2) True copy of the New Pension Payment Order No.20187060400235 dated 5.9.2018 issued in f/o Shri.Michael George P(3rd petitioner)

CP Annexure R5(3) True copy of the New Pension Payment Order No.20187060400241 dated 10.9.2018 issued in f/o Shri.Murugan.N(4th petitioner)

CP Annexure R5(4) True copy of the New Pension Payment Order No.20187060400153 dated 10.9.2018 issued in f/o Shri.T.Padmanabha Pillai (5th petitioner)

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